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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

ORIGINAL APPLICATION NO: 161 OF 1992

Date of decision: September 28, 1993

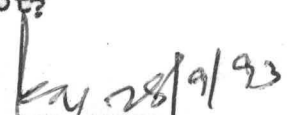
Nrusingh Ch. Parida and others ... Applicants
Vs.
Union of India and others ... Respondents

(For Instructions)

1. Whether it be referred to the reporters or not? *ND*
2. Whether it be circulated to all the Benches of the *ND*
Central Administrative Tribunals or not?


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

28 SEP 93


(K. P. ACHARYA)
VICE-CHAIRMAN

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Nrusingh Ch.Parida and others ... Applicants

Versus

Union of India and others ... Respondents

For the Applicants ... M/s. Ganeswar Rath, P.K. Mohapatra,
A.K. Patnaik, J.C. Sahoo,
A. Mohanty, C. Laxman, Advocates.

For the Respondents ... Mr. P. N. Mohapatra,
Additional Standing Counsel
(Central).

CORAM :

THE HONOURABLE MR. K. P. ACHARYA, VICE - CHAIRMAN

AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

J U D G M E N T

K.P.ACHARYA,V.C. In this application under section 19 of the Administrative Tribunals Act,1985,the Petitioners pray to direct the Opposite Parties to regularise the services of the petitioners against the posts in which they are working and to direct the Opposite Parties to give all the service benefits as that of regular employees.

2. In their counter, the Opposite Parties maintained that the main relief sought for in this application for regularisation of the services of the petitioners as casual Canteen workers has been allowed and the Departmental

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Ln

All the Petitioners in the aforesaid case have been selected for regularisation with retrospective effect with effect from 1st October, 1991.

3. We have heard Mr. Ganeswar Rath learned counsel appearing for the petitioners and Mr. P. N. Mohapatra learned Additional Standing Counsel (Central). In view of the aforesaid statement of fact made in the counter it appears to us that the case has become infructuous. Hence it is disposed of accordingly. No costs.

4. Service Benefits be given to the petitioners as per Rules.

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MEMBER (ADMINISTRATIVE)
28 SEP 93

.....
VICE-CHAIRMAN

Central Administrative Tribunal,
Cuttack Bench, Cuttack/K. Mohanty,
28th September, 1993.